


**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/CAA/32, 33/2017
NAME OF THE TRANSFEROR : JAYAVERA FOODS LIMITED
NAME OF THE TRANSFERRE : VEANUS CORN PRODUCTS PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. Hari	Counsel for Petitioner 2 Es.	
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ORDER

Mr. S. Hari, Counsel for Petitioner present and submitted that reports of OL and RD are awaited. At request, time is enlarged for hearing. Put up on **08.08.2017** at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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